Progressive Education Society's

Modern Law College

Ganeshkhind, Pune, 411016

vidhibhashya

A Confluence of Orators, Debaters, Diplomats & Lawmakers

VIDHIBHASHYA

CHAPTER 2

in collaboration with Randive & Randive Associates

NATIONAL LEVEL COMPETITION

17 & 18 DECEMBER, 2026



OUR PATRONS



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ADV. (DR.) CHINTAMANI GHATE
Coordinator
PES's Modern Law College, Pune



DR. ANANYA BIBAVE
Principal
PES's Modern Law College, Pune

ABOUT COLLEGE

Progressive Education Society, Pune, has been established in the year 1934, by Guruvarya Shri (Late) Shankarrao Kanitkar, along with his dedicated team of teachers known for the highest moral values. P.E. Society has been making noteworthy progress for the last 92 years. The P.E. Society's Modern Law College is a legal institution par excellence and a hub of legal studies. The College is affiliated to the Savitribai Phule Pune University, and recognized by the Government of Maharashtra, approved by the Bar Council of India, certified by ISO 9001:2015, recognized u/s 2(f) 12 (B) of UGC Act 1956; and accredited 'A' grade under the second cycle of NAAC with a CGPA of 3.24.

Modern Law College is also recognized as a Ph.D.Research Centre by SPPU. Since its inception in 2003, all the courses are approved by Savitribai Phule Pune University, which includes LLB (3 years), B.A. LLB and B.B.A.LLB (5 years), Masters in Laws (LLM); along with various Diploma and Certificate programs, and it has been growing by leaps and bounds and takes immense pride in completing 23 successful years of excellence in legal education.The vision of the College is to be the centre of excellence in the legal profession; to develop students with analytical and critical thinking skills and hone their judgment and decision-making ability, so that they become an asset to the society and the nation. We aim for the holistic growth and development of the students with special emphasis on professional sophistication and value system, in conformity with our noble traditions of legal system.



ABOUT VIDHIBHASHYA

VidhiBhashya, the flagship intellectual conclave of Modern Law College, is a dynamic platform fostering critical discourse and youth empowerment. Rooted in the ideals of democracy, justice, and dialogue, it hosts events like Debate, MUN, Youth Parliament, and Elocution, nurturing public speaking, diplomacy, and reasoning. The conclave encourages participants to move beyond rote learning and engage meaningfully with contemporary issues. What sets VidhiBhashya apart is its student-led inquiry, inspiring young minds to think, question, and advocate for change—shaping the leaders of tomorrow. Furthermore, Vidhibhashya welcomes participation from undergraduate (UG) and postgraduate (PG) students across all disciplines enrolled in recognised colleges and universities.

17TH DECEMBER 2026

Debate (Preliminary)

Youth Parliament

Model United Nations

18TH DECEMBER 2026

Debate (Final)

Elocution

Model United Nations



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DEBATE | YOUTH PARLIAMENT | MUN | ELOCUTION

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DEBATE

Debate competitions are intellectual platforms where participants present and defend arguments on various contemporary issues. They encourage logical reasoning, persuasive communication, and quick thinking. Through structured discussions, participants learn to analyze multiple viewpoints, build evidence-based arguments, and respond thoughtfully to counterpoints. Ultimately, debate empowers youth to become articulate, informed, and impactful voices in society.

TOPICS FOR DEBATE

PRELIMINARY ROUND

17th December 2026

I. English Language

1. Competition brings out the worst in people.
2. The right to privacy is more important than national security.
3. Nostalgia does more to paralyze modern progress than to preserve heritage.
4. Genetic Heritage vs. Global Patents: Who Truly Owns the Wealth of Nature?

II. मराठी भाषा

- स्पर्धा मानवातील सर्वात वाईट पैलू बाहेर आणते.
- गोपनीयतेचा (खाजगीपणाचा) हक्क राष्ट्रीय सुरक्षेपेक्षा अधिक महत्त्वाचा आहे.
- भूतकाळविषयीची व्याकुळता (नॉस्टॅल्जिया) वारसा जपण्यापेक्षा आधुनिक प्रगतीला खिळ घालण्याचे काम अधिक करते.
- जनुकीय वारसा विरूद्ध जागतिक पेटंट: निसर्गाच्या या संपत्तीचा खरा मालक कोण?

III. हिंदी भाषा

- प्रतिस्पर्धा लोगों के भीतर के सबसे बुरे पहलू को बाहर लाती है।
- निजता का अधिकार राष्ट्रीय सुरक्षा से अधिक महत्वपूर्ण है।
- अतीत-मोह धरोहर के संरक्षण से अधिक आधुनिक प्रगति को बाधित करने का काम करता है।
- आनुवंशिक धरोहर बनाम वैश्विक पेटेंट: प्रकृति की इस संपदा का वास्तविक स्वामी कौन है?

FINAL ROUND

18th December 2026

English

Can the Law Put a Price on Human Life?

मराठी

कायदा मानवी जीवनाची किंमत ठरवू शकतो का?

हिंदी

क्या कानून मानव जीवन की कीमत निर्धारित कर सकता है?



YOUTH PARLIAMENT

Youth Parliament competition is a mock parliamentary session where young people debate current issues, propose laws, and simulate government roles. It enhances public speaking, critical thinking, leadership, teamwork, and decision-making skills. Participants learn about democratic processes and how governments function. They develop confidence in expressing their views and respecting differing opinions. It's a dynamic platform for youth empowerment and civic engagement.



ELOCUTION

An elocution competition is a public speaking event where participants deliver prepared speeches on given or chosen topics. It enhances pronunciation, voice modulation, clarity of thought, confidence, and presentation skills. Participants learn to express ideas effectively and engage their audience. It helps improve vocabulary and communication. Elocution builds a strong foundation for public speaking and self-expression.

TOPICS FOR ELOCUTION

I. English Language

1. If History could speak to the youth: What would it hold us accountable for?
2. The politics of promises.
3. The Green Logo and the Bitter Truth: Is India's Food Safety a Shield or an Illusion?
4. The Burden of Memory: Is Forgetting Essential to Moving Forward, or an Act of Betrayal?
5. The Paradox of Choice: Does Abundance Make Us Free or Paralysed?

II. मराठी भाषा

1. इतिहासाने जर तरुणाईशी संवाद साधला: तर तो आपल्याला कोणत्या गोष्टींसाठी जबाबदार धरेल?
2. आश्वासनांचे राजकारण |
3. हिरवा चिन्ह आणि कडू सत्य: भारताची अन्नसुरक्षा हे संरक्षणकवच की केवळ एक आभास?
4. स्मृतींचे ओझे: पुढे जाण्यासाठी विसरणे आवश्यक आहे, की तो एक विश्वासघात?
5. निवडीचा विरोधाभास: पर्यायांची मुबलकता आपल्याला मुक्त करते की हतबल?

III. हिंदी भाषा

1. यदि इतिहास युवाओं से संवाद कर पाता: तो वह हमें किस बात के लिए जवाबदेह ठहराता?
2. आश्वासनों की राजनीति |
3. हरा प्रतीक चिह्न और कड़वा सच: क्या भारत की खाद्य सुरक्षा एक ढाल है या मात्र एक भ्रम?
4. स्मृतियों का बोझ: क्या आगे बढ़ने के लिए भूलना आवश्यक है, या यह एक विश्वासघात है?
5. विकल्पों का विरोधाभास: क्या प्रचुरता हमें मुक्त करती है या स्तब्ध?



MODEL UNITED NATIONS

Model United Nations (MUN) is a simulation of the United Nations where students role-play as delegates representing different countries. They research global issues, draft resolutions, and engage in formal debates to find diplomatic solutions. MUN enhances skills such as public speaking, negotiation, research, critical thinking, and teamwork. Participants gain a deeper understanding of international relations, global politics, and diplomacy. It fosters leadership, collaboration, and respect for diverse perspectives. MUN is a powerful platform for youth to develop as informed, articulate, and globally minded citizens.

COMMITTEE

United Nations Human Rights Council (UNHRC)

AGENDA

Addressing the Systematic Suppression of Women's Rights and Freedom of Expression, with Special Emphasis on the Ongoing Protests and Gender-Based Restrictions in Afghanistan.



ORGANIZING COMMITTEE

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PARAM SHINDE



ATHARVA GHULE

REACH OUT TO US

For Rulebook & Registration!

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